

NOTICE

As directed, kindly take notice that Hon'ble Mr. Justice Alok Kumar Pandey will take up the following case today i.e. on 27th August, 2026 at 2:15 P.M. in Court No. 209 (Cent. Building).

FOR ADMISSION

1. CR. MISC./49394/2026
306,385,386,387,1 C
QSH OF ORDER OF

1 BAMBAM ACHARYA @ VIKAS KUMAR
ANAND @ BAMBAM JHA @ BIKASH
KUMAR ANAND
VS THE STATE OF BIHAR AND ANR

VINAY RANJAN
ADITYA RAMAN
UTKARSH RANJAN

SURENDRA PRASAD
SINGH

Patna High Court

Dated, 27th August, 2026

By order of Hon'ble Court

Sd/-

(Pranaw Shankar)

Joint Registrar (List)

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